

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH, ALLAHABAD**

ALLAHABAD this the 29th day of August, 2007.

**HON'BLE MR. ASHOK S. KARAMADI, MEMBER- J.
HON'BLE MR. P.K. CHATTERJI, MEMBER- A.**

REVIEW APPLICATION NO. 72 OF 2004

1. Union of India through the Secretary,
M/o Railways, Rail Bhawan, New Delhi.
2. The General Manager, Northern Railway,
Baroda House, New Delhi.
3. The Divisional Commercial Manager,
Northern Railway, Divisional Office,
Lucknow.
4. The Senior Catering Inspector,
Northern Railway, Varanasi.

.....Applicants

V E R S U S

G. Narain, a/a 55 years, S/o Late Govind Chatty,
R/o D-65/280/A1, Lahartara.

.....Respondent

I N

ORIGINAL APPLICATION NO. 1078 OF 1999

G. Narain

.....Applicant.

V E R S U S

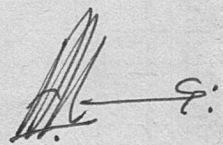
Union of India and others

.....Respondents

Present for the Review Applicant:

Sri P.N. Rai

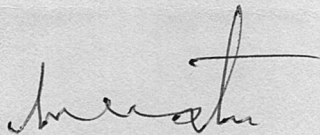
Present for the Review respondent :



ORDER

BY HON'BLE MR. ASHOK S. KARAMADI, JM

This Review Application is filed against judgment and order dated 09.02.2004 on 13.07.2004 with delay condonation application for condoning the delay in filing Review Application. The reasons for condonation of delay, as set out in the application, are that after receipt of the certified copy of the order dated 09.02.2004, steps were taken by the department regarding filing of Writ Petition or Review Application. Subsequently on advise of Law Officer, it was decided to file Review Application and this Review Application is filed on 13.07.2004. The reasons so taken for condoning the delay, in our opinion, are not sufficient to condone the delay. However, taking into account the grounds for filing of the Review Application, we find no justifiable reasons to accept the same as the grounds seeking review of the order do not come within the purview of review as the scope of review is very limited, if the order suffers from error apparent on the face of record or the mistake crept in the order. In that view of the matter, M.A for condonation of delay is rejected and subsequently the Review Application is dismissed.



(P.K. CHATTERJI)
MEMBER- A



(ASHOK S. KARAMADI)
MEMBER- J.

/Anand/